MONTHLY STATEMENT OF CASES FOR THE MONTH OF JULY, 2023 HIGH COURT OF MEGHALAYA ANNEXURE-II

Name of the State/UT	(Opening Balance		Institution during the month			Disposal Cases during the month			Closing balance at the end of the month			% Increase or decrease in pendency vis a vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
High Court	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
of Meghalaya	776	117	893	59	24	83	57	18	75	778	123	901	0.23%	5.13%	0.89%	1	0	1	90	2	92

week to the second		
3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	•
4	What is the progress made on those targets district-wise	